

**Central Administrative Tribunal
Principal Bench**

CP No.299/2019 in OA No.2986/2016

New Delhi, this the 23rd day of September, 2019

**Hon'ble Mr. Justice L. Narasimha Reddy, Chairman
Hon'ble Mr. Mohd. Jamshed, Member (A)**

Anjana D/o Sh. Amar Singh
R/o RZD-1/256D, Gali No.5
Mahavir Enclave, Palam
New Delhi-45.Applicant

(By Advocate: Shri U. Srivastava)

Vs.

1. Sh. Vijay Kumar Dev, Chief Secretary
GNCT Delhi, IP Estate
New Delhi.
2. Sh. Ashish Chandan Verma, Chairman
DSSSB, GNCT Delhi
FC-18, Institutional Area, Karkardooma
Delhi-92.
3. Sh. Gitanjali Gupta, Secretary
Delhi Subordinate Service Selection Board
Govt. of NCT Delhi, FC-18
Institutional Area, Karkardooma
Delhi-92.
4. Sh. Sanjay Goel, Director of Education
Directorate of Education
Govt. of NCT Delhi, Old Secretariat
5, Shamnath Marg, Delhi-54.
5. Sh. Rakesh Mohan
Principal Secretary(Education)
GNCT Delhi, New Secretariat
Delhi-54. Respondents

(By Advocate: Ms. Esha Mazumdar)

ORDER (ORAL)**Justice L. Narasimha Reddy:-**

This contempt case is filed alleging that the respondents did not implement the Order dated 28.03.2019 in OA No.2986/2016.

2. Today, it is represented that in Writ Petition No.9856/2019, the Hon'ble High Court of Delhi stayed the operation of the Order in the OA vide its Order dated 13.09.2019. This contempt case is accordingly closed. There shall be no order as to costs.

(Mohd. Jamshed)
Member(A)

(Justice L. Narasimha Reddy)
Chairman

/vb/